



Form C
Government of Odisha
Health and Family Welfare Department
Food Safety and Standards Authority of India
License under FSS Act, 2006



License Number: 12021034000163



1. Name & Registered Office address of Licensee: M/S - PIONEER FOODS (BIGGIES BURGER),
PROP : ANIL KUNAR MISHRA, S/O :
BODYADHAR MISHRA
L-885, PHASE-II, DUNDUMA, BHUBANESWAR
(M.C), BHUBANESWAR MUNICIPAL
CORPORATION, Orissa-751019
2. Address of Authorized Premises: PLOT NUMBER : 1331/B, CDA, MARKET NAGAR,
SEC-11, CUTTACK, Ward 3, CUTTACK
MUNICIPAL CORPORATION, Orissa-753014
3. Kind of Business: Food Services - Restaurants
4. Dairy Business Details: No
5. Category of License: State License

This license is granted under and is subject to the provisions of FSS Act, 2006 all of which must be complied with by the licensee.

Designated Officer

Place: CUTTACK MUNICIPAL CORPORATION
Issued On: 24-05-2022 (Modified License)
Valid Upto: 05-08-2026 (For details, refer Annexure)

Annexures:

1. Product Annexure
2. Validity Annexure
3. Non-Form C Annexure
4. Conditions Of License

Note:

1. Application for renewal of License can be filed as early as 180 days prior to expiry date of License. You can file application for renewal or modification of License by login into FSSAI's Food Safety Compliance System(<https://foscos.fssai.gov.in>) with your user id and password or call us at 1800112100 for any clarification.
2. This License is only to commence or carry on food businesses and not for any other purpose.
3. This is computer generated license and doesn't require any signature or stamp by authority.















































